

<b>Form 1 (Punjab)</b>									
<b>List of cases e-filed during the month of April, 2024</b>									
<b>Sr.No.</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Advocate Mobile Number</b>	<b>Advocate E-mail ID</b>	<b>Date of Registration</b>	<b>Date of e-filing</b>
1		<b>Amritsar</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		<b>Barnala</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3		<b>Bathinda</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		<b>Faridkot</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		<b>Fatehgarh Sahib</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
6		<b>Fazilka</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
7		<b>Ferozepur</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
8		<b>Gurdaspur</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
9		<b>Hoshiarpur</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
10		<b>Jalandhar</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
11		<b>Kapurthala</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
12		<b>Ludhiana</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
13		<b>Mansa</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
14		<b>Moga</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
15		<b>Pathankot</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
16		<b>Patiala</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
17		<b>Rupnagar</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
18		<b>SAS Nagar</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
19		<b>Sangrur</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
20		<b>SBS Nagar</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
21		<b>Sri Muktsar Sahib</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
22		<b>Tarn Taran</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
23		<b>Chandigarh</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2 (Punjab)							
List of cases in which e-Payment of Court fees was made during the month of April, 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
1	CJ(SD), Faridkot	Faridkot	CS/87/2024	State Bank Of India Vs Ms Shri Krishna Agencies	Dildeep Singh	02 Feb 2024	02 April 2024
2	ACJ(SD), Faridkot Court No.6	Faridkot	CS/279/2024	Punjab National Bank Vs Sudhir Kumar alias Sandheer Kumar alias Bittu	Raza Deora	04 April 2024	04 April 2024
3	CJ(JD), Faridkot Court No.11	Faridkot	CS/280/2024	Chhinder Kaur Vs Vikram Singh and others	Ashok Kumar Mittal	05 April 2024	05 April 2024
4	CJ(JD), Faridkot Court No.13	Faridkot	CS/282/2024	M/s Bhagwan Das Nand Lal Vs Randhir Singh	Yash Pal Bansal	05 April 2024	05 April 2024
5	D&SJ, Faridkot	Faridkot	CA/15/2023	Bhagwant Singh Vs Pawan Kumar and others	V.K. Monga	27 Jan 2023	05 April 2024
6	CJ(JD), Faridkot Court No.11	Faridkot	CS/283/2024	Civil Surgeon Faridkot Vs Jasmeet Kaur and others	Ishu Chopra	06 April 2024	06 April 2024
7	ACJ(SD), Faridkot Court No.6	Faridkot	CS/286/2024	Civil Surgeon Faridkot Vs Chandan Paven and others	Ishu Chopra	06 April 2024	06 April 2024
8	ADJ-II Faridkot	Faridkot	CA/61/2024	Jangir Kaur Vs Balkar Singh and others	Tulsi Dass	06 April 2024	06 April 2024
9	CJ(JD), Faridkot Court No.11	Faridkot	CS/235/2020	State Bank Of India Vs M/s Narula Fashion Wear and Others	S.V. Singh	13 March 2020	08 April 2024
10	ADJ-I Faridkot	Faridkot	EXE/76/2024	Sukhmandir Kaur Kahlon and others Vs Union of India and others	D.C. Goyal	09 April 2024	09 April 2024
11	ADJ-I Faridkot	Faridkot	ARB/169/2024	M/s Deep Constructions Vs Executive Engineer and others	D.C. Goyal	09 April 2024	09 April 2024
12	ADJ-I Faridkot	Faridkot	ARB/170/2024	Harbans Kaur Vs Union of India and others	D.C. Goyal	09 April 2024	09 April 2024
13	ADJ-I Faridkot	Faridkot	ARB/171/2024	Gurpreet Singh and others Vs Union of India and others	D.C. Goyal	09 April 2024	09 April 2024
14	ADJ-I, Faridkot	Faridkot	ARB/172/2024	Gursewak Singh Vs Union of India and others	D.C. Goyal	09 April 2024	09 April 2024
15	ADJ-I Faridkot	Faridkot	ARB/173/2024	Jaspal Singh Vs Union of India and others	D.C. Goyal	09 April 2024	09 April 2024
16	ADJ-I Faridkot	Faridkot	ARB/174/2024	Gurpreet Singh and others Vs Union of India and others	D.C. Goyal	09 April 2024	09 April 2024
17	CJ(SD), Faridkot	Faridkot	CS/177/2024	IDBI Bank Limited Vs Kamal Singh and others	Dildeep Singh	01 March 2024	10 April 2024
18	CJ(JD), Faridkot Court No.13	Faridkot	CS/292/2024	Parminder Singh Vs Harjeet Singh	Harjinder Singh	10 April 2024	10 April 2024
19	CJ(JD), Faridkot Court No.11	Faridkot	CS/294/2024	Gurpreet Singh Vs Jagsir Singh	L.S. Chauhan	12 April 2024	12 April 2024
20	CJ(SD), Faridkot	Faridkot	CS/773/2023	State Bank Of India Vs Jagwinder Singh	R.S. Kakkar	19 Sep 2023	15 April 2024
21	CJ(JD), Faridkot Court No.11	Faridkot	CS/293/2024	Bank of Baroda Vs Lakshmi Singh and Others	Tulsi Dass	15 April 2024	15 April 2024
22	CJ(SD), Faridkot	Faridkot	CS/169/2024	Bank of Baroda Vs Manjinder Singh and Others	Ankit Manchanda	29 Feb 2024	16 April 2024

							Uma Shankar	
23	D&SJ, Faridkot	Faridkot	CA/66/2024	Sadhu Singh Vs Pawan Kumar	Sharma	16 April 2024	16 April 2024	
24	ADJ-II Faridkot	Faridkot	CA/68/2024	Jagdev Singh and others Vs Iqbal Singh and others	N.S. Wahniwal	18 April 2024	18 April 2024	
25	CJ(SD), Faridkot	Faridkot	CS/933/2023	State Bank Of India Vs Nirmal Singh and others	R.S. Kakkar	21 Nov 2023	19 April 2024	
26	CJ(JD), Faridkot Court No.13	Faridkot	CS/307/2024	Kulbir Kaur Dhillon Vs Sandeep Kumar and others	Mani Rattan	19 April 2024	19 April 2024	
27	ADJ-I Faridkot	Faridkot	CA/69/2024	Manju Bala Vs Vishal Kumar and others	N.S. Wahniwal	20 April 2024	20 April 2024	
28	ADJ-I Faridkot	Faridkot	ARB/185/2024	Sukhmandir Kaur Kahlon Vs Union of India and others	D.C. Goyal	22 April 2024	22 April 2024	
29	ADJ-I Faridkot	Faridkot	ARB/186/2024	Charat Singh Vs Union of India and others	D.C. Goyal	22 April 2024	22 April 2024	
30	ACJ(SD), Faridkot Court No.6	Faridkot	CS/58/2024	State Bank Of India Vs Sukhibr Kaur and others	R.S. Kakkar	23 April 2024	23 April 2024	
31	CJ(JD), Faridkot Court No.13	Faridkot	CS/321/2024	Charanjit Singh Vs Manjit Kaur	M.S.Kang	23 April 2024	23 April 2024	
32	CJ(SD), Faridkot	Faridkot	Counter Claim/04/2024	M/S Parshotam Kumar and Co. Vs Baldev Singh	D.K.Jindal	24 April 2024	24 April 2024	
33	ADJ-I Faridkot	Faridkot	ARB/190/2024	Jaswant Singh Vs Union of India	N.S. Wahniwal	24 April 2024	24 April 2024	
34	ADJ-I Faridkot	Faridkot	ARB/191/2024	Major Singh Vs Union of India and others	N.S. Wahniwal	24 April 2024	24 April 2024	
35	ADJ-I, Faridkot	Faridkot	ARB/192/2024	Jaswant Singh Vs Union of India and others	N.S. Wahniwal	24 April 2024	24 April 2024	
36	ADJ-I Faridkot	Faridkot	ARB/193/2024	Major Singh Vs Union of India	N.S. Wahniwal	24 April 2024	24 April 2024	
37	CJ(SD), Faridkot	Faridkot	CS/319/2024	Varinder Kumar Vs Sanjay Kumar	Navdeep Ghai	22 April 2024	25 April 2024	
38	CJ(JD), Faridkot Court No.11	Faridkot	CS/330/2024	Harpreet Singh Vs Sonu	G.S.Brar	26 April 2024	26 April 2024	
39	D&SJ, Faridkot	Faridkot	CA/71/2024	Rajpal Sharma Vs Sumeet Sharma and others	D.C. Goyal	30 April 2024	30 April 2024	
40	D&SJ, Faridkot	Faridkot	CA/73/2024	Naresh Kumar Sehgal and other Vs Sumeet Sharma and others	D.C. Goyal	30 April 2024	30 April 2024	
41	CJ(JD), Faridkot Court No.11	Faridkot	CS/332/2024	Krishan Kumar Vs Sukhmander Kaur	Mangat Arora	30 April 2024	30 April 2024	
		Fatehgarh sahib	Nil	Nil	Nil	Nil	Nil	
		Fazilka	Nil	Nil	Nil	Nil	Nil	
		Ferozepur	Nil	Nil	Nil	Nil	Nil	
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	
		Jalandhar	Nil	Nil	Nil	Nil	Nil	
		Kapurthala	Nil	Nil	Nil	Nil	Nil	
		Ludhiana	Nil	Nil	Nil	Nil	Nil	
		Mansa	Nil	Nil	Nil	Nil	Nil	
		Moga	Nil	Nil	Nil	Nil	Nil	
		Pathankot	Nil	Nil	Nil	Nil	Nil	
		Patiala	Nil	Nil	Nil	Nil	Nil	
		Rupnagar	Nil	Nil	Nil	Nil	Nil	
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	
		Sangrur	Nil	Nil	Nil	Nil	Nil	
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	
		Chandigarh	Nil	Nil	Nil	Nil	Nil	

Form 3 (Punjab)							
List of cases in which Electronic Service of Process has taken place during the month of April, 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1		Amritsar	Nil	Nil	Nil	Nil	Nil
2		Barnala	Nil	Nil	Nil	Nil	Nil
3		Bathinda	Nil	Nil	Nil	Nil	Nil
4		Faridkot	Nil	Nil	Nil	Nil	Nil
5		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
6		Fazilka	Nil	Nil	Nil	Nil	Nil
7		Ferozepur	Nil	Nil	Nil	Nil	Nil
8		Gurdaspur	Nil	Nil	Nil	Nil	Nil
9		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
10		Jalandhar	Nil	Nil	Nil	Nil	Nil
11		Kapurthala	Nil	Nil	Nil	Nil	Nil
12		Ludhiana	Nil	Nil	Nil	Nil	Nil
13		Mansa	Nil	Nil	Nil	Nil	Nil
14		Moga	Nil	Nil	Nil	Nil	Nil
15		Pathankot	Nil	Nil	Nil	Nil	Nil
16		Patiala	Nil	Nil	Nil	Nil	Nil
17		Rupnagar	Nil	Nil	Nil	Nil	Nil
18		SAS Nagar	Nil	Nil	Nil	Nil	Nil
19		Sangrur	Nil	Nil	Nil	Nil	Nil
20		SBS Nagar	Nil	Nil	Nil	Nil	Nil
21		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
22		Tarn Taran	Nil	Nil	Nil	Nil	Nil
23		Chandigarh	Nil	Nil	Nil	Nil	Nil

**Form 4 (Punjab)**  
**List of total no. of cases randomly allocated during the month of April, 2024**

Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		<b>Amritsar</b>	Nil	Nil	Nil	Nil
		<b>Barnala</b>	Nil	Nil	Nil	Nil
		<b>Bathinda</b>	Nil	Nil	Nil	Nil
		<b>Faridkot</b>	Nil	Nil	Nil	Nil
		<b>Fatehgarh Sahib</b>	Nil	Nil	Nil	Nil
		<b>Fazilka</b>	Nil	Nil	Nil	Nil
		<b>Ferozepur</b>	Nil	Nil	Nil	Nil
		<b>Gurdaspur</b>	Nil	Nil	Nil	Nil
		<b>Hoshiarpur</b>	Nil	Nil	Nil	Nil
		<b>Jalandhar</b>	Nil	Nil	Nil	Nil
		<b>Kapurthala</b>	Nil	Nil	Nil	Nil
		<b>Ludhiana</b>	Nil	Nil	Nil	Nil
		<b>Mansa</b>	Nil	Nil	Nil	Nil
		<b>Moga</b>	Nil	Nil	Nil	Nil
		<b>Pathankot</b>	Nil	Nil	Nil	Nil
		<b>Patiala</b>	Nil	Nil	Nil	Nil
		<b>Rupnagar</b>	Nil	Nil	Nil	Nil
		<b>SAS Nagar</b>	Nil	Nil	Nil	Nil
		<b>Sangrur</b>	Nil	Nil	Nil	Nil
		<b>SBS Nagar</b>	Nil	Nil	Nil	Nil
		<b>Sri Muktsar Sahib</b>	Nil	Nil	Nil	Nil
		<b>Tarn Taran</b>	Nil	Nil	Nil	Nil
1	ADJ	<b>Chandigarh</b>	Sh.Sanjay Sandhir,ADJ	31	Arb	2
		<b>Chandigarh</b>		31	Civil Suit	1
				31	Ex	1
2	ADJ	<b>Chandigarh</b>	Sh. Ashwani Kumar, ADJ, Chandigarh.	24	ARB,	3
					EXE, ARB	5 EXE, 1ARB

**Form 5 (Punjab)**  
**List of cases in which Case Management Hearing was held during the month of April, 2024**

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
1	Sh.Sanjay Sandhir, ADJ	Chd	865/2019	Punjab Agro Food Grains Vs M/s Mann Rice Mills	Sh. Karan Singal	30-07-2019	01-04-2024
2	Sh.Sanjay Sandhir, ADJ	Chd	340/2016	Citi Bank Vs Harish Goyal	Sh. Sorabh Sharma	06-07-2016	01-04-2024
3	Sh.Sanjay Sandhir, ADJ	Chd	85/2020	Punjab Small Ind. Export Vs M/s Ceigall India Ltd	Sh. Rinku Bhardwaj	22-01-2020	02-04-2024
4	Sh.Sanjay Sandhir, ADJ	Chd	316/2020	The New India Assurance Co. Vs R. N Kapoor, Textiles Pvt Ltd	Sh. Rajan Kumar Chand	04.03.2020	02-04-2024
5	Sh.Sanjay Sandhir, ADJ	Chd	553/2022	Chief Engg. Vs Aggarwal Traders	Sh. Gian Chand	22-07-2022	03-04-2024
6	Sh.Sanjay Sandhir, ADJ	Chd	296/2024	A2Z Infra Engg Ltd Vs Darshan Haryana Bijli Vitran Nigam Ltd	Sh Alok Jain	15-03-2024	03-04-2024
7	Sh.Sanjay Sandhir, ADJ	Chd	466/2019	Supreme Zanders Vs Punjab State Fedration of Coop	Sh. Manjit Dhiman	18-04-2019	04-04-2024
8	Sh.Sanjay Sandhir, ADJ	Chd	128/2018	M/s Empire Automobiles Vs President and Chief Executive	Sh. Raup Girwar	05-03-2018	05-04-2024
9	Sh.Sanjay Sandhir, ADJ	Chd	940/2019	M/s Malhotra Rice Vs The Punjab State Cooperative Supply And Mar	Sh. N S Rana	23-07-2019	06-04-2024
10	Sh.Sanjay Sandhir, ADJ	Chd	488/2022	Sarovar Hotels Vs James Hotels Ltd	Sh. Pritam Singh Saini	23-05-2022	08-04-2024
11	Sh.Sanjay Sandhir, ADJ	Chd	216/2022	PNC Infeartech Ltd Vs Haryana State Roads	Sh. Aman Kashyap	05-07-2022	08-04-2024
12	Sh.Sanjay Sandhir, ADJ	Chd	283/2024	M/s Citizen Const. VS Bharat Sanchar Nigam	Sh. Ravinder Singh Virdi	13-03-2024	09-04-2024
13	Sh.Sanjay Sandhir, ADJ	Chd	523/2022	Imperial Housing Ventures P Ltd Vs G S Devp	Sh. J S Rana	01-07-2022	09-04-2024
14	Sh.Sanjay Sandhir, ADJ	Chd	699/2020	Dashmesh Agro Export Vs Punjab State Civil	Sh. Ravinder Rana	24-12-2020	10-04-2024
15	Sh.Sanjay Sandhir, ADJ	Chd	27/2024	Savikar Plyboards Ltd Vs M/s Export Credit Guarantee	Sh. Vikas Sagar	04-01-2024	10-04-2024
16	Sh.Sanjay Sandhir, ADJ	Chd	521/2023	Kalsi Brothers VS Union of India	Sh. Rohan Manchanda	26-05-2023	12-04-2024
17	Sh.Sanjay Sandhir, ADJ	Chd	1/2019	Naresh Dubey s M/s Taneja Dev.	Sh. Ketan Chopra	29-03-2019	15-04-2024
18	Sh.Sanjay Sandhir, ADJ	Chd	196/2018	State of Haryana Vs Kartar Singh	Sh. Ashwinie Kumar	31-03-2018	15-04-2024
19	Sh.Sanjay Sandhir, ADJ	Chd	478/2024	M/s MBR Silos Private Ltd Vs Food Corp of India	Sh. R Kartikeya	04-04-2024	16-04-2024
20	Sh.Sanjay Sandhir, ADJ	Chd	403/2023	State of Punjab Vs S P Singla	Sh. G.P	01-07-2023	18-04-2024

**Form 5 (Punjab)**  
**List of cases in which Case Management Hearing was held during the month of April, 2024**

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
21	Sh.Sanjay Sandhir, ADJ	Chd	2/2024	FMC Corp Vs Natco Pharma	Sh Paras Money	23-01-2024	18-04-2024
22	Sh.Sanjay Sandhir, ADJ	Chd	427/2023	Emmson International Ltd Vs Punjab State Warehousing	Sh. Aman Kashyap	15-09-2010	19-04-2024
23	Sh.Sanjay Sandhir, ADJ	Chd	669/2022	Baba Deep Singh Rice VS Punjab State Grains	Sh. R S Baweja	26-09-2022	19-04-2024
24	Sh.Sanjay Sandhir, ADJ	Chd	686/2021	Boparai Martial Security P Ltd Vs Pb State container	Sh. Pradeep Bedi	21-09-2021	22-04-2024
25	Sh.Sanjay Sandhir, ADJ	Chd	316/2020	The New India Assurance Co. Vs R. N Kapoor, Textiles Pvt Ltd	Sh. Rajan Kumar Chand	04-03-2020	23-04-2024
26	Sh.Sanjay Sandhir, ADJ	Chd	269/2023	Rohan Rajdeep Tollways Ltd Vs State of Punjab	Sh. Parveen Kumar	05-04-2023	24-04-2024
27	Sh.Sanjay Sandhir, ADJ	Chd	841/2017	M/s Mahavir Agro Ind. V Managing Director	Sh. Ravinder Rana	13-11-2017	24-04-2024
28	Sh.Sanjay Sandhir, ADJ	Chd	483/2020	National Inst. Vs SREI Inst.	Sh. Shobit Phutel	24-07-2020	25-04-2024
29	Sh.Sanjay Sandhir, ADJ	Chd	940/2022	Anand Jain Vs Chd Ind And tourism	Sh. Raja Bhadur	16-12-2022	26-04-2024
30	Sh.Sanjay Sandhir, ADJ	Chd	126/2016	The Punjab State Vs Ms J.K Enterpries	Sh. Anuj Ahluwalia	26-02-2016	26-04-2024
31	Sh.Sanjay Sandhir, ADJ	Chd	909/2018	M/s Punjab Rice Mills VS Pb State Warehousing	Sh. Vishal Sodhi	20-09-2018	29-04-2024
32	Sh.Sanjay Sandhir, ADJ	Chd	1440/2017	M/s Deepak Singal Engg. Vs Pb Small Ind	Sh. A K Bansal	30-08-2017	30-04-2024
33	Sh.Ashwani Kumar, ADJ	Chd	ARB/104/2023	STATE OF HARYANA VS. KRISHAN LAL CONTRACTORS	KAMAL KANT VERMA FOR PETITIONER	15.02.2023	01.04.2024
34	Sh.Ashwani Kumar, ADJ	Chd	ARB/469/2024	THE STATE OF PUNJAB VS JAI BHUSHAN MALIK	MS HARBHAJAN KAUR, ADVOCATE FOR PETITIONER	01.04.2024	01.04.2024
35	Sh.Ashwani Kumar, ADJ	Chd	ARB/548/2022	SANDHU RICE AND GENERAL MILLS VS THE PUNJAB STATE COOPERATIVE	SH RAVINDER RANA FOR PETITIONER	21.07.2022	12.04.2024
36	Sh.Ashwani Kumar, ADJ	Chd	CS/1/2021	JAI MARKETING PVT. LTD VS. M/S ITC LTD	SH. PARAS MONEY GOYAL FOR PLAINTIFF, SH. VIKAS JAIN FOR DEFENDANT	19.04.2021	16.04.2024
37	Sh.Ashwani Kumar, ADJ	Chd	ARB/56/2022	PUNJAB STATE COOPERATIVE MILK PRODUCERS FED.LTD. VS. TCI FREIGHT	SH. AJAY SOOD FOR PETITIONER AND SH. MANINDER ARORA FOR RESPONDENT	20.01.2022	18.04.2024
38	Sh.Ashwani Kumar, ADJ	Chd	ARB/545/2024	MUNICIPAL COUNCIL VS M/S KULDEEP KUMAR	SH RAKESH GUPTA, ADVOCATE FOR PETITIONER	19.04.2024	19.04.2024
39	Sh.Ashwani Kumar, ADJ	Chd	ARB/546/2024	M/S ICONIC SPACE CREATORS VS PUNJAB SMALL INDUSTRIES	SH VAIBHAV JAIN, ADVOCATE FOR PETITIONER	19.04.2024	19.04.2024
40	Sh.Ashwani Kumar, ADJ	Chd	CIVIL SUIT/12/2023	SEALINK IMMIGRATION VS SEALING IMMIGRATION	SH PARDEEP SHARMA FOR PETITIONER	22.12.2023	19.04.2024
41	Sh.Ashwani Kumar, ADJ	Chd	ARB/1028/2018	BHARAT PETROLEUM VS. SIMARJIT SINGH	SH. RAMAN SHARMA FOR PETITIONER, SH.	11.12.2018	19.04.2024
42	Sh.Ashwani Kumar, ADJ	Chd	ARB/226/2023	GURU NANAK TOUR AND TRAVELS LTD. V.S STATE OF PUNJAB	SH. PARDEEP KUMAR KAPILA FOR PETITIONER, SH. ARSHDEEP BHULLAR FOR RESPONDENT NO. 2 AND 3	14.03.2023	23.04.2024
43	Sh.Ashwani Kumar, ADJ	Chd	CS/18/2022	M/S UK BISHWAS VS. LION SERVICES	SH. PARAS MONEY GOEL FOR PLAINTIFF, MS. SEEMA TIWARI FOR DEFENDANT NO.1, DR. ANAND KUMAR BISHNOI FOR DEFENDANT NO. 2 &3	28.10.2022	23.04.2024
44	Sh.Ashwani Kumar, ADJ	Chd	CIVIL SUIT/10/2023	WESTER OVERSEAS STUDY VS M/S EAGLE I ADVISON	SH RAJESH KUMAR FOR PETITIONER	18.11.2023	23.04.2024
45	Sh.Ashwani Kumar, ADJ	Chd	ARB/258/2023	NEETA AP P LTD. V.S PUNJAB STATE CONTAINER AND WAREHOUSING CORPORATION LTD.	SH. HIMANSHU RAJ FOR PETITIONER. SH. GURNOOR SINGH SANDHU FOR RESPONDENT	27.03.2023	26.04.2024
46	Sh.Rajnish Garg, ADJ	CHANDIGARH	ARB 572/2020	PRANEEB DIWAN VERSUS PUNJAB AGRO INDUSTRIES CORPORATION	C.L DASS	19.11.2020	15.04.2024
47	Sh.Rajnish Garg, ADJ	CHANDIGARH	ARB 448/2020	BHARAT SANCHAR NIGAM LTD VERSUS N.S CONSTRUCTION	G.C. BABBAR	20.03.2020	18.04.2024

**Form 5 (Punjab)**  
**List of cases in which Case Management Hearing was held during the month of April, 2024**

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
48	Sh.Rajnish Garg, ADJ	<b>CHANDIGARH</b>	ARB 572/2020	BRAR RICE MILLS VERSUS THE PUNJAB STATE CIVIL SUPPLY CORPORATION	SUKHVINDER SINGH	06.03.2019	24.04.2024
49	Sh.Rahul Garg, ACJM	<b>Chd</b>	194/2021	M/S GUJRAT VS. PB.FIN.	MANDEEP SINGH KHILLAN	03.02.2021	22.07.2024
50	Sh.Rahul Garg, ACJM	<b>Chd</b>	2178/2020	M/S RAJASTHAN VS. PSIDC	MANDEEP SINGH KHILLAN	05.11.2020	30.07.2024
51	Sh.Rahul Garg, ACJM	<b>Chd</b>	2466/2018	IMPACT FOOD VS. M/S KWALITY	ANIL AGGARWAL	13.08.2018	15.05.2024
52	Sh.Rahul Garg, ACJM	<b>Chd</b>	2417/2020	HONEY HEALTH VS. M/S GADS	HARMANDEEP SINGH	21.12.2020	26.07.2024
53	Sh.Rahul Garg, ACJM	<b>Chd</b>	753/2017	M/S RAGAV VS. M/S EAST	AJIT SINGH	05.05.2017	15.05.2024
54	Sh.Rahul Garg, ACJM	<b>Chd</b>	898/2016	NECTOR VS. NATIONAL VECC	VISHAL KUMAR	18.05.2016	13.05.2024
55	Sh.Rahul Garg, ACJM	<b>Chd</b>	24/2018	ATULYA VS. SBI	RAJESH KUMAR	08.01.20218	13.05.2024
56	Sh.Rahul Garg, ACJM	<b>Chd</b>	166/2019	B.S.DISTB. VS. CITY POTRAITS	GURPREET SHARMA	23.10.2019	28.05.2024
57	Sh.Rahul Garg, ACJM	<b>Chd</b>	1169/2016	KWALS VS. INT.COMM.	DEEPAN SHARMA	13.07.2016	21.05.2024
58	Sh.Rahul Garg, ACJM	<b>Chd</b>	2229/2015	M/S LIFE VS. TREATWELL	SUNEET SHARMA	05.12.2015	14.05.2024
59	Sh.Rahul Garg, ACJM	<b>Chd</b>	1172/2020	BHUSHAN POWER VS. KRITI STEEL	SAURABH GULIA	02.09.2020	19.07.2024
60	Sh.Rahul Garg, ACJM	<b>Chd</b>	1173/2020	BHUSHAN POWER VS. KRITI STEEL	SAURABH GULIA	02.09.2020	19.07.2024
61	Sh.Rahul Garg, ACJM	<b>Chandigarh</b>	1896/2014	BAJAJ ELEC. VS. AREN ENTP.	RAJA BAHADUR SINGH	19.08.2014	15.05.2024
62	Sh.Rahul Garg, ACJM	<b>Chandigarh</b>	425/2017	APEX METAL VS. MALWA	GURDIT SINGH	16.03.2017	13.05.2024
63	Sh.Rahul Garg, ACJM	<b>Chandigarh</b>	195/2021	GUJRAT VS. PB. FINANCIAL	MANDEEP SINGH KHILLAN	03.02.2021	22.07.2024
64	Sh.Rahul Garg, ACJM	<b>Chandigarh</b>	1531/2017	SIKKA INDIA VS. SAI CREATIONS	RAKESH SHARMA	29.09.2017	13.05.2024
65	Sh.Rahul Garg, ACJM	<b>Chandigarh</b>	803/2018	A.K.ADV.T. VS. AMAR UJALA	HARI OM CHOUDHARY	03.05.2018	13.05.2024
66	Sh.Rahul Garg, ACJM	<b>Chandigarh</b>	51/2017	BAJAJ ELEC VS. SELZ	RAJA BAHADUR SINGH	09.01.2017	14.05.2024
67	Sh.Rahul Garg, ACJM	<b>Chandigarh</b>	1703/2017	NEW DADILA VS. SINGA BUILDER	ARIF QURESHI	26.10.2017	15.05.2024



**Form 6 (Punjab)**  
**Contested Commercial cases disposed during the month of April, 2024**

Sr.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Sh. Sanjay Sandhir AD&SJ Chandigarh	Chandigarh	ARB/340/2016	CITIBANK Vs HARISH GOYAL	Sh. Saurav Sharma	08-07-2016	no	01-04-2024	2830	DISMISSED			34
2	Sh. Sanjay Sandhir AD&SJ Chandigarh	Chandigarh	ARB/85/2020	PUNJAB SMALL INDUSTRIES EXPORT CORPORATION PVT. LTD. Vs M/S CEIGALL INDIA LTD.	Sh. Rinku Bhardwaj	23-01-2020	no	02-04-2024	1535	DISMISSED			34